

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2016 &
IA NO. 604 & 636 OF 2016**

Dated : 13th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Subhash Infraengineers Pvt. Ltd. & Anr.

... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice to the Respondents returnable on 01.02.2017.
Dasti, in addition, is permitted.

List the matter on **01.02.2017**. In the meantime, pleadings be completed.

I.A. No. 604 of 2016 (Application for urgent listing) shall stand disposed of.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk